



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,9th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/257/2016	LITHO TRADE AND AGENCY PVT. LTD. and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.K K BHUYAN MR.P SENGUPTA MR.S DUTTA MR.D J KAPIL MR.K BHARDWAJ	SC, NF RLY
2	WP(C)/7650/2017	PRADIP PHUKAN Versus THE STATE OF ASSAM and 6 ORS.	MR.T J MAHANTA MR.M DUTTA MR.P P DUTTA MR.A BHATTACHARYA	GA, ASSAM
3	WP(C)/4592/2020	INTERGLOBE AVIATION LTD Versus THE UNION OF INDIA AND 8 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I. SR GA,ASSAM
4	I.A.(Civil)/389/2021 in WP(C)/2540/2015	THE UNION OF INDIA Versus ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MR G GOSWAMI	
	WITH WP(C)/2540/2015	THE UNION OF INDIA Versus ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MS.R R BORAH	MR M K DAS MR M K DAS
5	WP(C)/502/2021	AJIT RANJAN ACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM MR. P J SAIKIA (r-8) MR M GARODIA (R-11) MR. R DUBEY (R-12) MR H BEZBARUA (R-9) MS R DAS (R-11) MS. A B KAYASTHA (R-12) MR. A N I HUSSAIN (R-12) MS. P K DEVI (R-9) MR. S BISWAS MR C GOGOI MS D DEVI
6	WP(C)/4225/2021	PHUKAN CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. R SARMA MR H MAZUMDER MR P K BORA	SC, SEC. EDU. MR. C BORUAH (R-7) MR. R BORO (R-7) SC, N C T E MR A BORUAH (R-7) SC, G U

7	WP(C)/4456/2021	DR. MAUSHUMI BAROOAH Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	N BAISHYA GA, ASSAM MR G CHOUDHURY SC, REVENUE
8	WP(C)/4941/2021	SURIYA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	MR. A J SAIKIA (R-4,5) MR. B KAKATI (R-4,5) MR G S BORO (R-4,5) SC, FINANCE SC, PNB
9	CrI.Pet./525/2022	DHANPATI DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MS P SARMA MS N HASAN MR K U AHMED	PP, ASSAM
10	WP(C)/1631/2022 FIXED	BARNALI ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, ELEM. EDU SC, FINANCE SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 09/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022
20)	MR. B SARMAH	09-09-2022	To	14-09-2022
21)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MFA/133/2013 FIXED	ORIENTAL INSURANCE CO. LTD. Versus RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	
2	I.A.(Civil)/162/2017 WITH CRP SL. NO. 285719/2016	NITYANANDA ROY Versus SMT. JOYA ROY and 8 ORS.	MR.B K DAS MR.S ROY MR.M H LASKAR	
3	I.A.(Civil)/4246/2019 WITH INTEST. CASE/5/2017 in Intest.Cas./5/2017 WITH I.A.(Civil)/4245/2019	BANKIM CHANDRA PAUL and 3 ORS, Versus DIPAK RANJAN PAUL	MR. A C SARMA MR. P MEDHI MR. G C BORAH	MR. A J DAS MR P DEKA MR G RENGMA
		BANKIM CHANDRA PAUL and 3 ORS, Versus DIPAK RANJAN PAUL	MR. A C SARMA MR G J SAIKIA MR. P MEDHI MR. G C BORAH MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
4	CRP(IO)/56/2020	HABIB ALI BARBHUIYA AND ANR Versus FARIJ UDDIN BARBHUIYA AND 8 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	
5	CrI.Pet./459/2020	DHRUBAJYOTI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
6	WP(C)/4269/2021	PARESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL SR. GA, ASSAM
7	WP(C)/4726/2021	TAIMUN NESSA LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, AG MR. B SAHARIA (R11) MR. A H M R CHOUDHURY (R-6 TO 9) SC, WATER RESOURCE
8	WP(C)/2110/2022	ABDUL HANNAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
9	WP(C)/4585/2022	KHIROD DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	SC, P AND R.D.

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